

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:180
ANSWERED ON:18.07.2014
EXPORT OF ARMS AND AMMUNITIONS
Anwar Shri Tariq

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes or has any proposal to export arms, ammunitions and weaponry systems to developing and under-developed countries, and if so, the details thereof;
- (b) whether the Defence Research and Development Organisation (DRDO) has submitted any proposal to the Government in this regard, if so, the details thereof and the action taken / being taken by the Government thereon; and
- (c) whether the Government has carried out any comparative cost study of weapon exporting countries and if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

(a) to (c):A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 180 FOR ANSWER ON 18.7.2014

The Government does not directly export arms, ammunitions and weaponry systems to any country. As per DGFT Policy Circular No.45 (RE-08)/2004-2009 dated 4th December 2008, Department of Defence Production (DDP) issues 'No Objection Certificate' (NOC) for export of goods, which are in the nature of military stores.

2. DRDO had sought the advice of DDP on the export of DRDO designed and developed products, which have been manufactured by various companies in India. The requisite advice has been intimated to DRDO regarding the procedure for issuing NOC by DDP to concerned companies for such exports.

3. The Government has not carried out any comparative study of weapon exporting countries.